

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 209
(IB)-667(ND)2019

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

... **Applicant/Petitioner**

Versus

**M/s. Red Topaz
Real Estate Pvt. Ltd.**

... **Respondent**

Under Section: 7 of IBC Code,2016

Order delivered on 30.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotified to 05.04.2021



(T.S.Singh)
Court Officer